

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001.

No.HHC/Estt.7(1)/92-I-

Dated: 26th September, 2020.

ADVERTISEMENT NOTICE

The High Court of Himachal Pradesh invites applications either in online or offline mode from the eligible desirous candidates for filling-up 01 (one) vacant post of **Safai Karamchari** on the establishment of High Court, as per eligibility criterion etc., prescribed hereunder:

Name of the post & Number of vacancies	Pay Band/ Scale & Grade Pay etc.	Essential Educational Qualification	Experience
Safai Karamchari 01 (One) SC	₹. 4900-10680/- + ₹. 1300/- Grade Pay + ₹. 240/- Sectt. Pay	Matriculation	Preference shall be given to the person having experience in doing the cleanliness work.

However, the **candidates who had already applied in response to the earlier advertisement notices No.HHC/Estt.7(1)/92-I-16907-11 and No. HHC/Estt.7(1)/92-I-3487-91, dated 19/21.06.2019 and 01.02.2020**, respectively (published in the Hindi & English daily News Papers "Amar Ujala" and "The Tribune" on 22.06.2019 and 02.02.2020), **need not to apply again**, provided they were clearly eligible with regard to their requisite qualifications & experience etc.

The applications are acceptable in both online and offline modes. However, those candidates who are desirous to apply through online mode, may use recruitment web portal link at url i.e., <https://hphcrecruitment.in/Public/Index> as well as another link provided on our website i.e. <https://hphhighcourt.nic.in/> at the **main tab 'Recruitment' or 'Recruitment Portal Login'** under "Important Links". The candidates, who are desirous to apply through offline mode are required to fill-up the enclosed prescribed application format in accordance with the instructions issued in this behalf. **The last date for applying for the aforesaid post is 26.10.2020**. However, the applications submitted in offline mode must reach in this High Court Registry on or before the aforementioned last date, complete in all respect before office hours.

No person shall be eligible for direct recruitment to the service if he is below **18 years** of age and above than **45 years** of age as on the date of issuance of advertisement notice. The upper age limit for the reserved category (Scheduled Caste) shall be the same as may be prescribed by the State Government for entry into service from time to time for such candidates.

3-10-2020

(c)

The fee structure for the **reserved category (as the post is meant for only SC category)** shall be as under:-

:: **The candidates applying in ONLINE MODE** : Rs 190/- (plus GST as applicable)

:: **The candidates applying in OFFLINE MODE** : Rs. 150/-

(Acceptable only in the shape of Indian Postal Orders (IPOs))

The candidates applying through offline mode shall have to pay their fees only in the shape of IPO(s) drawn in favour of **'The Registrar General, H.P. High Court, Shimla.**

For detailed information with regard to Rules and Regulations, fee payment and mode of payment, time schedule and personal interview etc, the candidates are advised to read carefully the relevant instructions which are available at the above given web links, on our website and annexed hereto with the advertisement notice, before applying either through online or offline mode.

BY ORDER

REGISTRAR GENERAL

Dated: 26.09.2020.

01/10/2020

Endst.No.HHC/Estt.7(1)/92-I-19716-20

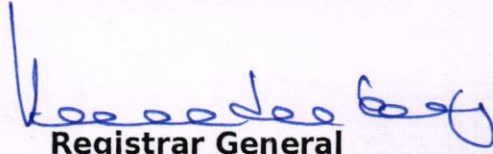
Copy forwarded to:-

1. All the District & Sessions Judges, in H.P., with a request to get the copy of the aforesaid advertisement notice displayed on the Notice Boards of all the Courts in their respective Civil and Sessions Division(s) for information of all concerned.
2. The Central Project Coordinator, High Court of H.P. Shimla-171 001, with a request to get uploaded the above advertisement Notice on the High Court website under the relevant Link or Tabs.
3. Shri Ashok Chauhan, Project State Head, CSC-SPV for information with a request to activate the recruitment web portal login link provided at High Court website till last date fixed for applying online on and after completion of all necessary updation/changes in software module with respect to the advertisement notice, referred to above. **(THROUGH EMAIL ONLY).**
4. All the District Employment Officers, in the State of H.P., with a request to sponsor the names of the eligible candidates by issuing further necessary instructions to such candidates to invariably submit their applications online/offline alongwith requisite fee etc., as mentioned in the advertisement notice failing which, their candidature shall not be considered for being called to appear in personal interview notwithstanding the fact that their names have been sponsored by the Employment Exchange(s)/Sub Employment Exchange(s).
5. Notice Board of High Court of Himachal Pradesh, Shimla-171 001.

Registrar General

:: IMPORTANT INSTRUCTIONS ::

1. All fields of the annexed Applications Format are mandatory except optional fields, wherever mentioned.
2. The words "**Application for the post of Safai Karamchari**" should be superscribed on top of the envelope containing the duly filled-in application form.
3. The candidates applying either online or offline are required to fill-up their correct mobile numbers carefully, as the eligible **candidates shall ONLY be informed through SMS alerts on their registered mobile numbers** provided by them while applying online/offline, about the time schedule etc., of their personal interview only. **No seperate communication/call letters etc., shall be sent in offline mode.**
4. The applications received in offline mode after the due date or incomplete applications, or not in accordance with the prescribed format, shall be out-rightly rejected and no correspondence will be entertained in that respect.
5. The candidates applying in offline mode are required to submit attested copies of all relevant testimonials in support of their age, qualification, eligibility and experience etc.
6. The Rules & Regulations prescribed for the aforementioned posts are available at **Part-T (Safai Karamchari)** of "The Himachal Pradesh High Court Officers and the Members of Staff (*Recruitment, Promotion, Conditions of service, Conduct and Appeal*) Rules, 2015 tagged on High Court website.
7. No TA/DA shall be admissible to the candidates called for test/personal interview.
8. **The fee once paid shall not be refunded to the candidate in any case.**


Registrar General

OFFLINE APPLICATION FORMAT FOR THE POST OF SAFAI KARAMCHARI - HIGH COURT

(All fields are mandatory except optional fields)

1. **Name of the candidate**
(In Capital Letter)

Paste your recent
passport size
photo duly
attested by a
Gazetted Officer
(Do not staple the
photo)

2. **Father's/Husband's Name** :

3. **Gender** :

4. **Date of Birth** :
(Attested copy be annexed in support of
age proof)

5. **Category** :
(Attested Copy be annexed, in case
belongs to reserved category)

6. **Educational Qualification**
(Attested Copies of certificates be
annexed)

Sr. No.	Exams. Passed	Passing Year	Name of the Board/ University	% of Marks	Subjects
a.	Matriculation				
b.	Other higher qualification, if any.				

7. **Experience, if any.** :
(attested copy be enclosed in support)

8. **Correspondence Address** :

9. **Permanent Address** :

10. **Whether bonafied Himachali (Yes/No)** :

11. **Mobile Number (Mandatory)** :
(must be filled-in carefully)

12. **Email ID (Optional)** :

13. **Details of Indian Postal Orders (IPOs)** :
with amount of fee paid.

14. **Aadhar Number (Optional)**

Signature of the Candidate

Declaration:

I, hereby declare that I am an Indian national and the statements made in this application are true, complete and correct to the best of my knowledge and belief. I undertake that in the event of any information furnished in this application form is found false or incorrect at any stage, my candidature shall be liable to be rejected and if offered appointment or appointed, then such offer or employment shall be liable to be cancelled forthwith or at any time and I shall also be liable for criminal prosecution.

I also solemnly declare that I do not suffer from any of the disqualifications shown in the detailed advertisement notice posted on the website for the post and I am eligible in all respects according to eligibility criterion prescribed in the said advertisement notice.

Place :

Dated :

Signature of the Candidate